

Ö

C.A.No. 2390 OF 2002

ITEM No.102

Court No. 1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 2390 of 2002

Vithalbhai Pvt. Ltd.... Appellant(s)

vs.

Union Bank of India... Respondent(s)

(with office report)

Date: 16/12/2004 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Mr. Ramesh Singh, Adv.
Ms. Bela Maheshwari, Adv.
Mr. Dipesh Aneja, Adv.
Mr. P L Khaitan, Adv.
for M/s. O P Khaitan & Co., Adv.

For Respondent (s)Mr. Hemant Chaudhri, Adv.
Mr. Sanjeev Malhotra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Ramesh Singh, learned counsel for the appellant commenced his arguments at 12.40 P.M. and concluded at 3.00 P.M. Thereafter, Mr. Hemant Chaudhri, learned counsel addressed the Court for 30 minutes.

Arguments concluded.

Judgment reserved.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER